



The Chairman and Members of
Justice P. D. Desai Memorial Lecture Committee

&

Trustees of Praleen Public Charitable Trust
(Founded by Late Shri Justice P. D. Desai)

Cordially invite you to attend the 19th
Justice P. D. Desai Memorial Lecture

By

Shri Arvind Datar
Senior Advocate, Supreme Court of India

on

“Fifty Years of Basic Structure- Judicial Overreach or Constitutional Necessity”

Saturday, 4th February 2023 at 5-30 p.m.

Lecture to be delivered via Zoom

<https://us02web.zoom.us/j/89406223059?pwd=Sjg1V2REY2R1WXRTZFRCV0Y5M2xyUT09>

Meeting ID: 894 0622 3059

Passcode: 04022023

Programme

Saturday 4th February, 2023 at 05:30 PM

Prayer by Advocate Shri Amar Bhatt	5 mins
Introduction and Welcome Speech by Senior Advocate Shri Suresh Shelat	5 mins
19 th Memorial Lecture by Senior Advocate Shri Arvind Datar	30-40 mins
Vote of Thanks by Advocate General Shri Kamal Trivedi	5 mins

